## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

**UNDER SECTION** 

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. HARIKRISHNAN For Petitioners

Pomulu 7/11/2017

2. K-Crawtham Kumas Counsel for Athiban Vijay AIK Responden

## **ORDER**

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)